Progress in construction of houses under PMAY

- *28. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:
- (a) whether Government is monitoring the progress of construction of houses under the Pradhan Mantri Awas Yojana (PMAY) to ensure that each family in the country owns a house by 2022;
 - (b) if so, what mechanism has been put in place by Government;
- (c) the details of houses constructed under PMAY (U) in each State since 2015, year-wise; and
- (d) whether it is a fact that some of the developers are involving foreign players in construction of houses under the Schemes and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) Yes, Sir. In pursuance of Government's vision of "Housing for All by 2022", this Ministry is implementing the Pradhan Mantri Awas Yojana (Urban) [PMAY (U)] since 25.06.2015.

For effective implementation and monitoring of the PMAY (U), the Central Sanctioning and Monitoring Committee (CSMC) constituted under the chairmanship of Secretary, Housing and Urban Affairs meets regularly and *inter alia* reviews the progress of the Mission. Credit Linked Subsidy Scheme (CLSS) component of the PMAY (U) is monitored by a Committee Of Secretary (HUA) and Secretary (DFS).

Further, the Ministry regularly monitors the progress through periodic review meetings/video-conferences with the concerned States/UTs. Hon'ble Minister (HUA) holds review meetings with Hon'ble Chief Ministers and concerned Ministers of the State. Officers of this Ministry as well as Program Management Unit (PMU) set up under PMAY (U) Mission regularly undertake field level visits to monitor the Scheme.

Furthermore, the construction of houses under PMAY (U) is also being monitored through geo-tagged photographs being captured at different stages of construction of the houses.

- (c) State-wise and Year-wise details of houses constructed under PMAY (U) since June, 2015 are given in the Statement (See below).
 - (d) There is no such information.

Statement	

Sta	ate/UT and Year	State/UT and Year-wise houses constructed since June 2015 under PMAY (U)	ucted since J	une 2015 una	ler PMAY (U)		
.No. State]	Houses Sanctior so far	Houses Sanctioned Total Houses so far Grounded		Houses (Houses Constructed		Total Houses Completed*
			2015-16	2016-17	2017-18	Current vear	
1 2	ю	4	5	9	7	∞	6
Andaman and Nicobar Island (UT)	609	r	t	Ē	Ê	ī	r
Andhra Pradesh	7,42,813	6,03,328	3,518	3,299	29,791	16,896	53,504
Arunanchal Pradesh	6,093	5,558	144	ï	16	e	163
Assam	70,980	16,098	28	99	381	6	543
Bihar	1,45,052	76,826	355	12,184	2,100	3,198	17,837
Chandigarh (UT)	8	5,043	7	4,963	27	21	5,043
Chhattisgarh	1,68,787	968'99	3,692	3,307	3,579	3,398	13,976
Dadra and Nagar Haveli (UT)	JT) 3,344	2,150	T	103	366	263	733
Daman and Diu (UT)	757	532	ĵ	æ	99	121	189

94 Written Answers to [RAJYA SABHA] Starred Questions

	156	1,11,115	4,857	452	805	38,812	26,964	10,140	E	1,08,791	89,941	277	537	
19,506		, i							8					
8,276	46	277,22	1,466	199	135	6,142	9,643	~•	ř	59,556	18,272	4	88	
2,487	86		2,093	202	179	26,421	31,087	3,801	ř	39,119	35,131	177	27	
4,244	10	28,928	549	8	203		11,920		ř	5,316		24	248	
4,499	L	10,689	749	8	288	2,363	4,314			4,800	20,806	32	242	
36,106	156	2,01,769	8,709	3,128	5,399	90,631	1,82,608	45,941	Ē	3,87,679	1,53,892	5,120	971	
3,606	216	2,73,050	2,27,609	8;338	14,648	1,69,527	3,85,622	88,706	E)	4,88,771	5,09,462	26,488	792	
10. Delhi (UT)	Goa	Gujarat	Haryana	Himachal Pradesh	Jammu and Kashmir	Jharkhand	Karnataka	Kerala	Lakshadweep (UT)	Madhya Pradesh	Maharashtra	Manipur	Meghalaya	
10.	11	12.	13.	4	15.	16.	17.	18.	19.	50.	21.	33	23.	

[19 July, 2018]

Written Answers to

Starred Questions

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-	2	3	4	5	9	7	8	6
4.	Mizoram	29,850	1,969	133	118	188	174	613
25.	Nagaland	24,335	5,106	19	494	8		651
26.	Odisha	90,527	57,531	1,048	2,775	2,392	4,209	10,424
27.	27. Puducherry (UT)	9,445	3,937	535	62	51	35	700
28.	Punjab	47,088	19,111	1,160	338	1,862	606	4,269
29.	Rajasthan	1,49,114	71,674	9,222	4,453	8,209	2,933	24,817
30.	Sikkim	518	8	T.	ď	7	8	83
31.	Tamil Nadu	4,93,339	3,39,935	19,574	9699	34,259	13,801	74,270
32.	Telangana	1,93,243	1,49,506	୫	2,792	3,140	7,752	13,779
33.	Tripura	78,894	63,596	4	161	7,303	2,975	10,443
3.	Uttar Pradesh	4,30,619	1,77,450	9556	6896	11,866	3,923	31,984
35.	Uttarakhand	19,995	8,171	311	1,412	2,009	1,021	4,753
36.	West Bengal	2,08,062	1,06,507	7,411	7,191	30,765	12,715	58,082
	Total	51,10,382	28,93,113	1,04,347	1,31,418	3,28,039	2,05,347	7,76,081

Written Answers to [RAJYA SABHA]

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* Including 6930 houses which were completed prior to June 2015 in subsumed projects of RAY.

Starred Questions